



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY

**Awareness programme on – Sentencing Policy, Presumption under different laws
and importance of Section 313 CrPC**
(through online and other modes of telecommunication)

DATE: 23rd March, 2024

PROGRAMME

SESSION	TIME	TOPICS
I	10:25 a.m. to 10:30 a.m.	Inauguration of the Programme By: Director, MPSJA
II	10:30 a.m. to 12:00 noon	<ul style="list-style-type: none">• Examination of accused statement –• Presumption under different laws By: Shri Padmesh Shah Additional Director, MPSJA
III	12.00 noon onwards	<ul style="list-style-type: none">• Sentencing Policy• Victim Compensation Scheme <i>Followed by open interactive session</i> By: Shri Tajinder Singh Ajmani Faculty Senior, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR